

Central Administrative Tribunal, Lucknow Bench, Lucknow

CONTEMPT PETITION NO.80/2008

IN

ORIGINAL APPLICATION No.119/2006

This the 23rd day of July, 2009

Hon'ble Ms. Sadhna Srivastava, Member (J)
Hon'ble Dr. A.K. Mishra, Member-A

Surya Bahadur Singh aged about 69 years son of Sri Late Rajendra Singh R/o 18/494, Indira Nagar P.S. Ghazipur District Lucknow.

.....Applicant

By Advocate: None.

Versus

1. Sri Rajan Chatterjee, through the Chief Secretary to the Government of Meghalaya, Main Secretariat Shillong. (Opposite party no.2 in OA).
2. Sri Vinay Oberoi, The Principal Secretary to the Government of Meghalaya Forest & Environment Department Shillong (Opposite party No.3 in OA).

.....Respondents

By Advocate: Sri K.K. Shukla.

ORDER (Oral)

By Ms. Sadhna Srivastava, Member-J

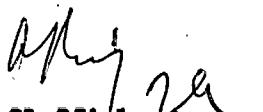
This CCP has been filed alleging non-compliance of the order dt. 21.01.2008 passed in O.A.No.119/2006 by a bench of this Tribunal.

2. The Tribunal had directed the respondents to pay to the applicant interest @ 8% on specific amount mentioned in the judgment w.e.f. 1.8.1997 within three months from the date of receipt of the certified copy of the order. The amount of interest due worked-out to Rs.2,09,883.09 as admitted by the applicant himself in his letter dt.7.2.2008, addressed to The Chief Secretary to the Government of Meghalaya, Shillong. The said letter is on record having been filed by the respondents with their reply. The amount of Rs.2,09,883.09 was paid to the



applicant by a Demand Draft dt. 27.6.2008. The applicant was further paid Rs.536/- as alleged by the respondents in para-7 of the reply. There was some delay in making payment to the applicant i.e. it was paid beyond the period of three months prescribed in the judgment. The respondents, therefore, paid further Rs.12,873/- to the applicant to cover the delay of one month seven days (beyond three months as prescribed in the judgment). Thus, our conclusion is that no case for contempt is made out.

3. Resultantly, the CCP is dismissed. Notice issued stands discharged.


(Dr. A.K. Mishra)
Member-A


(Ms. Sadhna Srivastava)
Member-J

Amit/-